## GOVERNMENT OF INDIA CIVIL AVIATION LOK SABHA

UNSTARRED QUESTION NO:106 ANSWERED ON:05.12.2013 TRAINING TO STUDENTS Raghavan Shri M. K.

## Will the Minister of CIVIL AVIATION be pleased to state:

- (a)the details of the institutions recognized by the Directorate General of Civil Aviations` (DGCA) to impart education on Aircraft Maintenance Engineering (AME), State-wise and the number of students admitted to these institutions, institution-wise; (
- (b) whether these students are also required to undergo on the job training with airline organizations; (
- (c)if so, the details thereof;
- (d)whether there is any proposal to bring this course under the AICTE so that universities and colleges/institutes could conduct the course on a regular basis; and (e) if so, the details thereof and if not the reasons therefor?

## **Answer**

Minister of State in the Ministry of CIVIL AVIATION (SHRI K. C. VENUGOPAL)

- (a)Aircraft Maintenance Engineering (AME) Training Institutes are approved by DGCA as per Rule 133B of the Aircraft Rule 1937 for appearing in AME Licence Examination. The list of Aircraft Maintenance Engineering (AME) Institutes approved by DGCA and students admitted therein during 2013-14 is at Annexure.
- (b)& (c): Yes Madam. As part of course curriculum, for completion of the course, six months On-Job- Training (OJT) is mandatory in accordance with Civil Aviation Requirements (CAR), Sec-2, Series E, Part-VIII, Issue-IV, Rev 3 dated 30th April, 2012.
- (d) to (e): No Madam, there is no proposal to bring AME Training under AICTE. It is pertinent to mention that AME Training is a specialized course which is neither equivalent to any degree nor diploma. As per the regulatory provisions, DGCA is not empowered to grant/recognize degree/diploma courses offered by any institute/organization. Such recognitions/affiliations are granted by Ministry of HRD, UGC / AICTE / State Govt. Technical Boards etc.